

IN THE INCOME TAX APPELLATE TRIBUNAL : KOLKATA BENCHES ; KOLKATA

(Before Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, JM)

(Orders to be pronounced in the open Court on 03.06.2026)

Sl.No.	ITA NO.	Cause Title	Author	Bench
1-6	140/Kol/2019, 14/Kol/2020, 228/Kol/2021, 190/Kol/2022, 212/Kol/2023, 1987/Kol/2024	Akzo Nobel India Ltd.	AM	"C"



(Sonali Mukherjee)
Sr.PS

Dt. 03.06.2026